

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-519

IB-2454/ND/2019

IA/6051/2023, IA/3818/2023, IA/4260/2023

IN THE MATTER OF:

Value First Digital Media Pvt. Ltd.

.....Applicant

Vs.

Nascent Communication Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC Liq.

Order delivered on 16.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Vedant Chahal, Mr. Prashant Yadav, Advs.

For the Respondent :

For the Liquidator : Mr. Ravi Bansal, Liquidator in IA/6051/2023,
IA/3818/2023 & IA/4260/2023

ORDER

Due to paucity of time, the matter is listed on **29.08.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**